

THE MINISTER OF DEFENCE (SARDAR SWARAN SINGH) : Yes, Sir. Defence Services personnel who want to marry foreign nationals have to obtain permission of Government prior to contracting such a marriage. Such permission is not given where there are reasons to believe that security will be jeopardised.

The existing instructions lay down the procedure regarding entertaining foreigners by Defence Services personnel and various other aspects of contacts with them.

नई दिल्ली में चीन का राष्ट्रीय दिवस समारोह

1209. श्री राजनारायण : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नई दिल्ली स्थित चीनी दूतावास ने वैदेशिक-कार्य मंत्रालय के मना करने के बावजूद चीन के राष्ट्रीय दिवस समारोह में भाग लेने के लिए सीधे सम्बद्ध व्यक्तियों को निमंत्रण-पत्र भेजे थे ;

(ख) क्या यह भी सच है कि भारतीय आम-नि्वृत्तों के आमन्त्रण-पत्रों की जांच करने के लिए सादी वर्दी में पुलिस की व्यवस्था करनी पड़ी ; और

(ग) यदि हां तो इस घटना का विवरण क्या है ?

†[CHINA NATIONAL DAY FUNCTION IN NEW DELHI]

1209. SHRI RAJNARAIN : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Chinese Embassy in New Delhi sent invitation cards direct to the persons concerned for participation in the China National Day function in spite of the instructions of the Ministry of External Affairs to the contrary;

(b) whether it is also a fact that policemen in plain clothes had to be deputed to examine the invitation cards of the Indian invitees; and

(c) if so, what are the details of the incident?

प्रधान मंत्री (श्रीमती इंदिरा गांधी) : (क) चीनी राजदूतावास ने 1 अगस्त, 1968 को जन-मुक्ति सेना दिवस के अवसर पर जो स्वागत समारोह किया था उसमें उसने निर्धारित

पद्धति की अवहेलना करके भारतीय राष्ट्रियों को नियंत्रण भेजा था ।

(ख) चूंकि चीनी राजदूतावास ने निमंत्रण सीधे ही भेज दिया था, इसलिए आमंत्रित भारतीय व्यक्तियों को चीनी राजदूतावास में प्रवेश की इजाजत देने से पहले उन्हें पहचानने के लिए समुचित सुरक्षात्मक उपाय बरतने पड़े थे ।

(ग) कोई दुर्घटना नहीं हुई और कुछ ही भारतीयों ने इस समारोह में हिस्सा लिया था ।

†[THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) The Chinese Embassy sent invitations to Indian nationals in disregard of the procedure laid down for a reception they held on the 1st of August, 1968 on the occasion of the anniversary of the People's Liberation Army.

(b) Since the Chinese Embassy sent the invitations directly, appropriate security measures had to be undertaken to identify Indian invitees before allowing them to enter the Chinese Embassy.

(c) There was no incident and only few Indians attended the function.]

1210. [Transferred to the 28th August, 1968.]

डायरेक्टर, टेलीविजन का पद

1211. श्रीमती बिन्दुमती देवी : क्या सूचना तथा प्रसारण मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि डायरेक्टर, टेली-विजन का पद विज्ञापित किया गया है ; और

(ख) क्या सूचना तथा प्रसारण मन्त्रालय के अधीन डायरेक्टरों के सभी पद विज्ञापित किये जाते हैं ?

†[POST OF DIRECTOR, TELEVISION]

1211. SHRIMATI BINDUMATI DEVI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that the post of the Director, Television, has been advertised; and

(b) whether all the posts of the Directors under the Ministry of Information and Broadcasting are advertised?]

सूचना तथा प्रसारण मंत्री (श्री के० के० शाह) : (क) जी, हां।

(ख) जी, नहीं। टेलीविजन केन्द्र के निदेशक के पद के भर्ती नियमों के अनुसार यह पद सीधे चयन द्वारा भरा जाता है।

†[THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) Yes, Sir.

(b) No, Sir. Recruitment Rules for the post of Director, TV Centre envisage appointment by direct selection.]

SELECTION OF STAFF ARTISTE TO SERVE ABROAD

1212. SHRI BRAHMANANDA PANDA : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is a Selection Committee appointed by his Ministry to select staff artists from the All India Radio to serve abroad;

(b) if so, the names of the members of the Committee;

(c) what are the service conditions imposed on such artists going abroad;

(d) the names of stations abroad where such artists are at present serving ; and

(e) what action is taken against a selected staff artist who fails to join his duty abroad?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) and (b) No Selection Committee has been appointed to select AIR staff artists to serve abroad. But on request from foreign broadcasting organisations for Indian personnel for their requirements, AIR has been assisting them.

(c) An AIR artist selected for a foreign broadcasting organisation has to resign his/her job in AIR before accepting the offer.

(d) This information is not maintained.

(e) No action can be taken against any person not on the rolls of AIR for his/her failure to join a foreign broadcasting organisation.

LEGISLATION TO DEAL WITH PROBLEMS OF FILM INDUSTRY

1213. DR. (MRS.) MANGLADEVI TALWAR : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are considering any proposal to introduce legislation to deal with the problems of the film industry; and

(b) if so, the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) Yes, Sir.

(b) The details of the proposed legislation have not yet been worked out as the whole issue is being considered in all aspects in consultation with the various interests.

सैनिक गाड़ियों का दुर्घटनाग्रस्त होना

1214. श्री पीताम्बर दास : क्या रक्षा मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि 21-22 जून, 1968 की रात को 'फुट हिल चाकू टेन्गा' रोड पर रामालंघम कैम्प की दो एक टनी गाड़ियां खड्ड में गिर गईं जिसके परिणामस्वरूप 102, इंजीनियर रेजीमेन्ट का एक सिपाही तथा एक सूबेदार और 194, माउन्टेन रेजीमेन्ट के पांच अन्य व्यक्ति मारे गये ;

(ख) क्या यह भी सच है कि यह सड़क 1962 के चीनी हमले के बाद से काम में नहीं आती थी और बन्द व बेकार पड़ी हुई थी; और

(ग) यदि हां, तो इन गाड़ियों को उस सड़क पर भेजने के क्या कारण थे ?

†[ACCIDENT TO ARMY VEHICLES

1214. SHRI PITAMBER DAS : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that on the night of June 21-22, 1968 two one-ton